NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1392/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Banswara Syntex Ltd.

V/s

Samarat Gems Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

SIGNATURE

Thomas James AdV feet. Sagna thanh operational i/b Auris higal Creditors

ORDER CP 1392/I&BC/NCLT/MB/MAH/2017

By Order of the Bench, adjourned to 18.12.2017.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 22.11.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)